NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.150/2017

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh 2.Hon'ble Member (J) Ms. Manaroma Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th April, 2017, 10.30 A.M.

Name of the Company		Parker Hannifin India Pvt.Ltd.			
Under Section		9		I.B.C	
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date	

1) Swaharen Bancejee 2) Avishek Guhae 3) Abhishek Sikdar -

) per tioner

fisher Julia Horocate 10/04/2017.

ORDER

Ld. Counsels for the petitioner sought time to propose the name of the IRP as well as the consent letter in proper format from proposed IRP.

List the matter on 11/04/2017 for admission.

(Manorama Kumari) Member (J)

(Vijai Pratap Singh) Member (J)